

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(29)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/185/CAA/2017  
NAME OF THE TRANSFEROR CO : CHECKPOINT CHECKNET INDIA PVT LTD  
NAME OF THE TRANSFEREE CO : CHECKPOINT APPAREL LABELING SOLUTIONS INDIA PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	A.M-Ilango	Counsel for petitioner	J.
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**ORDER**

Counsel for petitioner present and prayed time for making submissions. Put up on 14.11.2017 at 10.30 A.M.

  
**K Anantha Padmanabha Swamy**  
Member (Judicial)